



**Central Administrative Tribunal  
Principal Bench: New Delhi**

**C.P. No. 139/2021  
in  
O.A. No. 4549/2018**

**This the 28<sup>th</sup> day of September, 2021**

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Navjot Singh, 27 years  
S/o Rattan Chand  
R/o House No.15/1, Village Bharari,  
Tehsil Khundian,  
District Kangra,  
H.P.-176031.

...Petitioner

(By Advocate: Shri Vikas Malik)

**Versus**

1. Sujata Chaturvedi, Chairman,  
Staff Selection Commission,  
Through its Chairman (Head Quarter),  
Block No.12, CGO Complex,  
Lodhi Road,  
New Delhi-110003.
2. Gajendra Singh Thakur, RD  
Staff Selection Commission (Northern Region),  
Through its Regional Director,  
Block No.12, CGO Complex,  
Lodhi Road,  
New Delhi-110003.

...Respondents

(By Advocate: Shri R.V.Sinha and Sh. S.N.Verma)



## **ORDER (ORAL)**

**Hon'ble Ms. Manjula Das, Chairman**

This CP has been filed alleging non-compliance of Tribunal's order dated 08.09.2020, passed in OA 4549/2018, which was allowed with the following directions:

“11. In view of the aforesaid, the OAs are allowed. The respondents shall take into account the experience of the applicants covered by both the certificates and in case the experience is more than 2 years, they shall issue order of appointment to the applicants, if they otherwise fulfill the requirements. They shall, however, be placed at the end of the list of the selected candidates and shall not be entitled to any arrears.”

2. It is submitted by learned counsel for respondents at the Bar that the order passed by this Tribunal has been complied with and he has also filed a compliance affidavit in this regard.

3. In view of this, CP is closed. Notices are discharged. However, liberty is granted to the applicant to seek



appropriate remedy in accordance with law, if any grievance still subsists.

**(Mohd. Jamshed)**  
**Member (A)**

/sd/vb/dd/

**(Manjula Das)**  
**Chairman**